



NOTIFICATION No. 80 / 2017

Thiru. M.Dakshinamoorthy, Senior Civil Judge, functioning as Chief Judicial Magistrate, Vellore, who has been promoted as District Judge (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service under 10% quota vide G.O.(D) No.242, Public (Special-A) Department, dated 11.05.2017, is posted as I Additional District Judge, Vellore, in the existing vacancy, subject to fixation of seniority by the High Court.

HIGH COURT, MADRAS.
DATED: 15.05.2017.

R. G. M. 15/05/2017
REGISTRAR GENERAL

To

1. Thiru. M.Dakshinamoorthy, Chief Judicial Magistrate, Vellore.
2. The Chief Judicial Magistrate, Vellore.
3. The I Additional District Judge, Vellore.
4. The Principal District Judge, Vellore.
5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
6. The Treasury Officer, District Treasury, Vellore.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home Secretariat, Chennai-9.
3. The Secretary to Hon'ble The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.

15. The Official Assignee, High Court, Madras.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
17. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
18. The Director, Tamil Nadu State Judicial Academy, Chennai-28.
19. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
20. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
21. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
22. The Chief Accounts Officer, High Court, Madras.
23. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
24. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
25. The Technical Director, NIC, High Court, Madras.
26. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
27. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judge - Promotion, Transfer and posting -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 80 / 2017 dated : 15.05.2017.

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Thiru. M.Dakshinamoorthy, Senior Civil Judge, functioning as Chief Judicial Magistrate, Vellore who has been promoted as District Judge (Entry Level), on regular basis and posted as I Additional District Judge, Vellore in the High Court's Notification cited above, is required to hand over charge of his post to the Judicial Magistrate No.I Vellore, immediately and take charge of the new post, on the same day.

The Judicial Magistrate No.I Vellore is required to hold full additional charge of the post of Chief Judicial Magistrate, Vellore until further orders.

HIGH COURT, MADRAS.
DATED: 15.05.2017.

R. J. J. J.
15/05/2017
REGISTRAR GENERAL

To

1. Thiru. M.Dakshinamoorthy, Chief Judicial Magistrate, Vellore.
2. The Chief Judicial Magistrate, Vellore.
3. The I Additional District Judge, Vellore.
4. The Judicial Magistrate No.I Vellore.
5. The Principal District Judge, Vellore.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Treasury Officer, District Treasury, Vellore.

Copy to:

The Record Keeper, A.D. Records, High Court, Madras.